

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.No.510/99

Date of Order: 05-4-1999

BETWEEN:

S.Krishna Moorthy

... Applicant

AND

1. General Manager,
South Central Railway,
Rail Nilayam,
Secunderabād.

2. Union of India represented by
Secretary, Railway Board,
Rail Bhawan,
New Delhi.

... Respondents

Counsel for the Applicant - Mr.P.P.Vittal, Advocate

Counsel for the Respondents - Mr.N.R.Devaraj, SC for Rlys

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER (ADMN.)

...

O R D E R

(per Hon'ble Mr.Justice D.H.Nasir, V.C.)

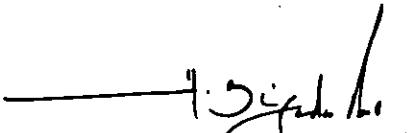
Heard Mr.P.P.Vittal learned counsel for the
Applicant and Mr.N.R.Devaraj, learned standing counsel
for the Respondents.

It appears that the applicant has submitted a
representation dt.27.6.98 at Annexure A-4 to the OA
for opening the sealed cover and to declare promotion
to Group 'A' Service on that basis since 225 promotee
officers including three of his juniors were inducted

.2.

in Group 'A' Service vide Railway Board's letter No. (E)GP/49, dt.19-2-1993 during the pendency of Disciplinary proceedings against the applicant.

After hearing the learned counsel for rival parties it appears that the interests of justice will be served if the Respondent No.2 is directed to dispose of the representation dt.27.6.1998, submitted by the applicant within 4 months from the date of receipt of copy of this order. The OA is disposed of accordingly. No costs.


(H.RAJENDRA PRASAD)
Member (Admn.)


(JUSTICE D.H.NASIR)
Vice-Chairman

Dated: 5th April, 1999
(order dictated in the open court)
SA


Date
27.4.1999

Copy to:

1. HDHNJ
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

5/4/99
1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR:
VICE - CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR
MEMBER (J)

DATED: *5/4/99*

ORDER/JUDGEMENT

MA./RA./CP. NO.

IN

O.A. NO. *510/99*

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

7 copies

